

F. No. 1/2008/Import/FSSAI- Volume 2 (Part file)
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare
FDA Bhavan, Kotla Road
New Delhi-2.

Dated: 9th November, 2011

OFFICE MEMORANDUM

Sub: Preparation of Demand Draft against Payment for the testing of Samples of Imported Food Articles by Laboratories notified by Food Safety and Standards Authority of India - Reg.

The undersigned is directed to refer to the subject cited above and to state that demand drafts submitted by food importers towards payment for the testing of samples of imported food articles shall be drawn in favour of 'FSSAI, New Delhi' payable at Delhi with effect from 01.12.2011 onwards.

Adesh
9/11/11

(Adesh Mohan)

Senior Inspecting Officer

Telefax: 011- 23237433

To

1. FSSAI's Authorized Officers
2. Sh. Sandeep M. Bhatnagar, joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of finance, New Delhi
3. All Authorised Laboratories
4. All Food Importers/ Importer Associations/ CHAs

Copy to:

1. PS to the CEO, FSSAI.